

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/13(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	RAHUL MAROO VS BRUCK PHARMA PRIVATE LIMITED
UNDER SECTION	SEC. 73(4)

Appearances (via video conferencing/physically)

Mr. Naresh Jain, Adv.] For the Applicant

Mrs. Arati Agarwal, Adv.]

Ms. Rosy Banerjee, Adv.]

Mr. Vipul Jai, Adv.] For the Respondent

Mr. Harpreet Singh Malhotra, Adv.]

Ms. Vanshika Rana, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing for Respondent seeks two weeks' time to file its reply affidavit.
At request, time is allowed for filing its reply affidavit.
3. Post this matter for hearing on **24.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)